

(c) and (d). Yes, Sir, Electrification is being done in a planned manner, During the 7th Plan 2612 route Kms were electrified. Work is currently in progress in about 2600 Kms which are programmed to be completed during the VIII Plan.

**Multi Disciplinary Integrated Approach
by ONGC**

1871. SHRI B. DEVARAJAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a multi-disciplinary integrated approach by the Oil and Natural Gas Commission has been adopted in the new organisational set up in order to achieve close coordination and working among the various groups associated with the implementation of the project during the Eighth Five Year Plan period; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) In order to strengthen the project management system in ONGC the project management groups concerned with formulation and implementation of the projects have been made multi disciplinary by drawing personnel from different disciplines in the Commission. This is expected to achieve better coordination among the different groups in the Commission and outside agencies connected with the projects. A three level monitoring system has also been introduced for effective monitoring of the projects.

**Movement of Rail Traffic Due to
Shortage of Petroleum**

1872. SHRI JANARDHANAPOOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that cut in diesel supplies has resulted in reducing the movement of rail transport leading to rise in prices of essential commodities; and

(b) if so, the action Government propose to take for the free movement of rail transport?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Movement of freight by rail per se has not suffered for no cut has been enforced in the supplies of diesel oil to Indian Railways.

(b) Does not arise.

**Supply of Food by Private Contractors
to IA and AI**

1873. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the estimated yearly expenditure which the Air India incurs in India and abroad on its catering in flight and on ground;

(b) the manner in which such catering contracts are entered into both in India and abroad and how these were concluded during the current year—the names of the firms given the contracts;

(c) the reasons why the Air India and the Indian Airlines do not get their food-stuffs in the domestic flights and those taking off from India from the Hotel Corporation of India's Hotels in Bombay and New Delhi instead of from the contractors; and

(d) what are the difficulties which lie in the way of the Hotel Corporation of India's Hotels in improving their stuff and bring it at par with the private contractors etc.?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Air India's expenditure on catering, for the year 1989-90 was as under—